

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 113
(IB)-470(ND)/2017
IA/4487/2020 IA/4297/2020

IN THE MATTER OF:

Sh. Amit Kumar Malik ... Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 04.01.2021

CORAM:

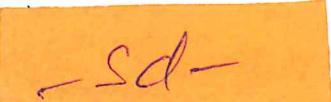
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Nakul Mohta for Respondents
Adv Manish Kaushik and Adv Anubhav Gupta for Respondents 7 to 12
Rachit Mittal Adv. for Noida Authority
Adv Anurag Ojha and Shivam Malhotra on behalf of the Respondent No. 10,
11 and 14

ORDER

Both the IAs are wrongly listed.


(L. N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)